

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 293 of 2020**

**IN THE MATTER OF:**

**National Spot Exchange Ltd. ....Appellant**

**Vs.**

**Namdhari Food International Pvt. Ltd. ....Respondents**  
**Through its Liquidator & Anr.**

**Present:**

**For Appellant: Mr. Arun Kathpalia, Senior Advocate with  
Mr. Anuj Tiwari, Mr. Sandeep Bisht and Mr. Ranjan  
Kumar Pandey, Advocates.**

**For Respondents: Mr. Abhishek Anand, Mr. Rahul Adlakha,  
Mr. Mohak Sharma, Mr. Viren Sharma and Mr.  
Kunal Godhwani, Advocates for R-1.**

**Mr. Rahul Chitnis, Mr. Aaditya Pande and  
Mr. Aniruddha Joshi, Advocates for R-2.**

**With**

**Company Appeal (AT) (Ins.) No. 301 of 2020**

**IN THE MATTER OF:**

**Deputy Collector and Competent Authority (NSEL) ....Appellant**

**Vs.**

**Namdhari Food International Pvt. Ltd. & Ors. ....Respondents**

**Present:**

**For Appellant: Mr. Rahul Chitnis and Mr. Aaditya Pande,  
Advocates.**

**For Respondents: Mr. Abhishek Anand, Mr. Rahul Adlakha,  
Mr. Mohak Sharma, Mr. Kunal Godhwani and  
Mr. Viren Sharma, Advocates for R-1.**

**Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Mr.  
Parth Tandon and Ms. Ichchha Kalash, Advocates  
for R-2.**

**Mr. Anuj Tiwari and Mr. Sandeep Bisht for NSE.**

**With**

**Company Appeal (AT) (Ins.) No. 574 of 2020**

**IN THE MATTER OF:**

**National Spot Exchange Ltd.**

**....Appellant**

**Vs.**

**Sisir Kumar Appikatla Interim RP Metkore Alloys ....Respondents  
Industries Ltd & Ors.**

**Present:**

**For Appellant: Mr. Anupam Lal Das, Sr. Advocate with Mr. Anuj Tiwari, Mr. Sandeep Bisht, Mr. Vishwanathan Iyer and Mr. Ranjan Kumar Pandey, Advocates.**

**For Respondents: Mr. Pankaj Bhagat and Ms. Aparna Athota, Advocates for R-1.**

**Mr. Rahul Chitnis and Mr. Aaditya Pande, Advocates for R-2 & 3.**

**Mr. S. Bhutrohmanand, Advocate for R-4.**

**With**

**Company Appeal (AT) (Ins.) No. 575 of 2020**

**IN THE MATTER OF:**

**Marathe Hospitality through its partner Anoop Naik**

**....Appellant**

**Vs.**

**Mahesh Surekha, Resolution Professional of Phadnis ....Respondents  
Resorts and Spa India Ltd. & Ors.**

**Present:**

**For Appellant: Mr. Anupam Lal Das, Sr. Advocate with Mr. Anuj Tiwari and Mr. Sandeep Bisht, Advocates.**

**For Respondents: Mr. Madhur Mahajan, Advocate for R-1.**

**Mr. Amir Arsiwala, Mr. Saurabh Pandya and Mr. Mahesh Sureka for IRP**

**Mr. Rahul Chitnis and Mr. Aaditya Pande,**

**Advocates for R-5 & 6.**

**With**

**Company Appeal (AT) (Ins.) No. 611 of 2020**

**IN THE MATTER OF:**

**Competent Authority and Deputy Collector (NSEL) ....Appellant**

**Vs.**

**Sisir Kumar Appikatla, Interim Resolution ....Respondents  
Professional Metkore Alloys Industries Ltd. & Ors.**

**Present:**

**For Appellant: Mr. Rahul Chitnis, Mr. Aaditya Pande and  
Mr. Aniruddha Joshi, Advocates.**

**For Respondents: Mr. Pankaj Bhagat, Advocate for R-1.  
Mr. Anupam Lal Das, Sr. Advocate with Mr. Ranjan  
Kumar Pandey, Advocate for R-2.**

**Mr. Anuj Tiwari and Mr. Sandeep Bisht,  
Advocates for NSE.**

**With**

**Company Appeal (AT) (Ins.) No. 764 of 2020**

**IN THE MATTER OF:**

**Sub Divisional Officer, Sub Division Nashik, District ....Appellant  
Nashik**

**Vs.**

**Mahesh Sureka, Resolution Professional of Phadnis ....Respondents  
Resorts & Spa India Ltd. & Ors.**

**Present:**

**For Appellant: Mr. Rahul Chitnis and Mr. Aaditya Pande,  
Advocates.**

**For Respondents: Mr. Amir Arsiwala, Mr. Saurabh Pandya,  
Mr. Mahesh Sureka, Advocates for IRP.**

**Mr. Anupam Lal Das, Sr. Advocate with Mr. Anuj**

**Tiwari and Mr. Sandeep Bisht, Advocates for R-4&5.**

**Mr. Madhur Mahajan, Advocate for R-1.**

**ORDER**  
**(Virtual Mode)**

**13.04.2021:** Advocate Shri Aniruddha Joshi argues for the Appellant in Company Appeal (AT) (Ins) No.611 of 2020.

Senior Advocate Shri Arun Kathpalia and Senior Advocate Shri Anupam Lal Das partly heard in Company Appeal (AT) (Ins) No. 293 of 2020 and Company Appeal (AT) (Ins) No. 574 of 2020 for National Spot Exchange Ltd.

For further arguments, we are adjourning this group of Appeals.

Learned Advocates who want to file copies of Judgments they are referring or which they want to refer, at the time of arguments may file the same within a week.

List these Appeals for further arguments on **23<sup>rd</sup> April, 2021** High on Board.

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*sr/md*